

To be published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i)]

**Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs**

Corrigendum

New Delhi, the 25th June, 2020

G.S.R...(E):- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 53/2020-Central Tax, dated the 24th June, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 406(E), dated the 24th June, 2020, at page 12, in line 17, *for* the words “third proviso”, *read* “fourth proviso”.

[F. No. CBEC-20/06/09/2019-GST]

(Pramod Kumar)
Director, Government of India